

SCHEDULE II

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF [M/s. Supra Petro Chemicals Private Limited]

1.	NAME OF CORPORATE DEBTOR	M/s. Supra Petro Chemicals Private Limited
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	18/05/1995
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/REGISTERED	ROC, Amaravati
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U23209AP1995PTC020385
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	JEGURUPADU VILLAGE KADIAM MANDEL KADIAM GUNTUR AP 533126 IN
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	18-01-2023
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	Date of Judgement 18-01-2023 and received on 23-01-2023
8.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Nethi Mallikarjuna Setty, Liquidator of M/s Supra Petro Chemicals Private Limited, Unit 113, Manjeera Trinity Corporate, KPHB Phase-3, Kukatpally, Hyderabad-500 072. Email: ip.spcpl@gmail.com Mobile No. 9963606444 Regn No IBBI/PA-001/IP-P01251/2018-19/11958
9.	LAST DATE FOR SUBMISSION OF CLAIMS	23-02-2023

Notice is hereby given that the Hon'ble National Company Law Tribunal, Amaravati Bench has ordered the commencement of liquidation of the **M/s. Supra Petro Chemicals Private Limited**, Judgement dated 18-01-2023 and received on 23-01-2023.

The stakeholders of **M/s. Supra Petro Chemicals Private Limited** are hereby called upon to submit a proof of their claims / update their claims submitted during the corporate insolvency resolution process as on the liquidation commencement date on or before 23-02-2023 to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stake holders may submit the proof of claims in person, by post or by electronic means.

Form – C : Proof of claim by operational creditors except workmen and employees	Form – D : Proof of claim by Financial Creditors
Form – E : Proof of claim by workmen or employee	Form – F : Proof of claim by authorized representative of workmen or employee
Form – G : Proof of claim by any other stakeholder	

Note: Above forms may be downloaded from IBBI webpage <https://ibbi.gov.in/home/downloads>

Submission of false or misleading proofs of claim shall attract penalties.



Hyderabad
24-01-2023

Nethi Mallikarjuna Setty,
IBBI/PA-001/IP-P01251/2018-19/11958
AFA No: AA1/11958/02/271023/104674